BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

IA 197/2017 With C.P. (I.B) No. 54/7/NCLT/AHM/2017 MP High Court

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

Name of the Company:

Axis Bank

V/s.

Keti Highway Developers Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

<u>ORDER</u>

Learned Advocate Mr. Ameya Gokhale with Learned Advocate Ms. Meghna Rajadhyaksha with Learned Advocate Mr. Nirag Pathak with Learned Advocate Mr. Shalin Jani i/b Shardul Amarcahnd Mangaldas present for Financial Creditor/Applicant. Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Atul Nema present for Respondent.

Respondent Counsel filed objections.

Learned Counsel appearing for applicant requested time.

List the matter on 02.08.2017 for hearing before admission as a last chance.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of July, 2017.